IN THE HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

(THROUGH VIRTUAL MODE)

CMAM No. 111/2010 IA No. 1/2010 [402/2010]

National Insurance Company Limited.

...Petitioner(s)

Through: Mr. J. A. Kawoosa, Advocate.

Vs.

Bilal Ahmad Mir.

...Respondent(s)

Through: None

CORAM: Hon'ble Mr. Justice Sanjay Dhar, Judge

(Through Video Conferencing from Jammu wing of the

High Court)

(ORDER) 19.06.2020

Appearance of the respondent to await.

List again on 22nd of June, 2020.

(Sanjay Dhar) Judge

Srinagar 19.06.2020 "Bhat Altaf, PS"